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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 794/252/HDB/2018
NAME OF THE COMPANY	Cynosure Enterprises Ltd
NAME OF THE PETITIONER(S)	Cynosure Enterprises Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. PHANINDRA	PC	csphanindra@gmail.com	Phan
		98546236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	T. S. J.
for Roc			

ORDER

Learned PCS Mr.D.V.K.Phanindra present for Applicant.

Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for ROC.

Applicant filed copies of IT Returns for the financial years 2014-15.

Heard learned PCS appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL